

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M.P. B H A D R A N

Petition(s) for Special Leave to Appeal(C)No(s).16979- 16983 / 2008

BSA R E A L T O R S PVT. LT D.

Petitioner(s)

V E R S U S

D E L H I A S S A M R O A D W A Y S C O R P. L T D. & O R S.
(With prayer for interim relief and office report)
W I T H S L P(C) N O. 17102- 17106 of 2008
(With prayer for interim relief and office report)
S L P(C) N O. 17453- 17454 of 2008
(With prayer for interim relief and office report)
S L P(C) N O. 17671- 17672 of 2008
(With office report)
S L P(C) N O. 18084- 18088 of 2008
(With prayer for interim relief and office report)
S L P(C) N O. 18120 of 2008
(With prayer for interim relief and office report)
S L P(C) N O. 19304- 19308 of 2008
(With office report)
S L P(C) N O. 19309- 19313 of 2008
(With office report)

Respondent(s)

Date: 30/04 / 2 009 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. D. Bhattacharya, Adv.
Mr. M. K. Singh, Adv.
Mr. Aslam Mohd., Adv.
Mr. Gagan Gupta, Adv.
Mr. Rajiv Sankar Roy, Adv.
Mr. C.K. Patri, Adv.
Mr. Pranab Kumar Mullick, Adv.

For Respondent(s)

Ms. Mu kta Dutta, Adv.
Mr. Rajeev K. Virmani, Adv.
Mr. Atul Kumar, Adv.
Mr. S.K. Verma ,Adv
Mr. Rajesh Mahale ,Adv
Mr. Ajay Pal ,Adv
Mr. Amit Seth, Adv.
Mr. Pankaj Gupta ,Adv
Mr. Neeraj Shekhar ,Adv

Item No.64

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UPON hearing counsel the Court made the following
O R D E R

There is no appearance for respondent Nos.2, 14, 17, 24 to
27, 29 and 32.

There is no representation for respondent Nos.6 and 20.

Petitioner to serve copy of the SL P to the learned counsel for respondent Nos.6 and 20 in a week and produce proof of the same.

No counter affidavit has been filed by the other respondents, who have entered appearance.

Await service on the unserved respondents.

List again on 17.7.2009.

(M.P. Bhadran)
Registrar

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